

for manufacture of an item reserved for the small scale sector.

(e) No, Sir.

(f) Does not arise.

#### **Quota of Kerosene to Kerala**

4703. PROF. K.V. THOMAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) Whether Kerala Government has requested for more quote of kerosene; and

(b) If so, the steps taken to meet their demand?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI BRAHMA DUTTA): (a) and (b) Yes, Sir, A request form the Govt. of Kerala was received on the 7th October, 1987 for an additional quantity of 5,000 Kls. or 3891 tonnes of kerosene per month, over and above the allocation of 18,272 tonnes per month given for the Monsoon Block comprising the months of July to October, 1987, in view of acute power shortage in the State . This was considered and additional adhoc allocations at the rate of 1,500 tonnes per month for the period from October to December, 1987 tonnes have been given raising the total allocation to 19,772 tonnes for October, 22,172 tonnes per month for November and December, 1987.

#### **Amount Sanctioned to Unemployed Youth Under self-employment Scheme**

4704. SHRI SURESH KURUP: Will the Minister of INDUSTRY be pleased to state:

(a) Whether Government are aware of the fact that the amount sanctioned to the

unemployed youth under the Self-employment Scheme is inadequate to start any worth-while industrial units and

(b) if so, whether Government propose to allow two or more recipients of the loans to join together and start new units?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a). The ceiling for loans for setting up industrial units was raised upwards by Government in 1986-87 from Rs. 25,000/- to Rs. 35,000/- per beneficiary.

(b) No, Sir,

#### **Power Tariffs for Domestic Purposes**

4705. SHRI C. JANGA REDDY: Will the Minister of ENERGY be pleased to state:

(a) The State-wise power tariffs for domestic purposes and industries of Various types including public sector undertakings and railways;

(b) Whether there is a move that domestic energy for general public and power for small scale industries be given at a uniform rate throughout the country in public interest and for healthy growth of small scale sector economy of the country; and

(c) If so, the outline there of and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) State-wise power tariffs for domestic and industrial consumers including public sector undertakings, and the rail-